

DIVISION BENCH  
COURT - I

**O-223**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/445(KB)2019  
COMP.APPL/405(KB)2019, COMP.APPL/406(KB)2019,  
COMP.APPL/697(KB)2019, COMP.APPL/408(KB)2019,  
IA(COMPANIES.ACT)/19(KB)2021, COMP.APPL/409(KB)2019,  
COMP.APPL/407(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> MAY 2024**

IN THE MATTER OF	PRASANTA KUMAR MITRA & ORS. VS INDIA STEAM LAUNDRY PVT. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

**Appearances (via video conferencing/physically)**

Ms. Natasha Roy, Adv. : For R13A  
Mr. Joy Saha, Sr. Adv. : For Respondent 14  
Mr. Subhojit Saha, Adv.  
Mr. Yash Vardhan Deora, Adv.

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter on **24/6/2024** at 3:30 P.M.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**